



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.01.2025

### NOTICE

Please take notice that the following matter listed in the Court – IV on 07.01.2025 was not taken up. The next date of hearing in the matter is **11.02.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1041 of 2024 & I.A. No. 3782, 3783, 3784, 6333 of 2024  (PH)	Suraksha Realty Ltd. Vs. Amit Gupta Resolution Professional of Mahavir Roads and Infrastructure Pvt. Ltd. & Anr.	Chitranshul A. Sinha	J. Rajesh Dhrupad Vagahni Jaitegan Singh Khurana- R1

By order of Hon'ble Chairperson  
-Sd/-  
Registrar